

3 OA 728/95-
(A)

(3)

Serial
No. of
OrderDate of
Order

Order with Signature

27.8
02

Heard Shri D.N. Mishra,
the learned counsel for the
applicants and Shri U.B.
Mohapatra, the learned addl.
standing counsel for the
Respondents.

The applicants have filed
the O.A. seeking benefits, as
provided for in the Govt. of
India O.M. dated 12.2.1990.
Respondents in their reply have
stated that the Data Entry
Operators Gr. B are eligible
for promotion to the post of Junior
Supervisor and thereafter to the
post of Senior Supervisor from
the post of Junior Supervisor.

The counsel for the applicant
has since filed a memo stating
that, in view of the above facts,
he does not want to press this
O.A. The O.A. is, therefore,
dismissed as withdrawn.
No costs.

g
Member (A)
f
Member (J)

Order dt 30.1.96

One copy of
application for issue
of office is sent to
have been filed to-
day. Office to verify
& issue office as ordered
by the Bench.

for
Mqr.

Defect copy filed
on 30.1.96.

Notice may be
sent to all the
Respondents by regd/AD post

By
1.2.96

Shrinu
01.02.96
50/96

On. dt. 20.8.02

For hearing

for
23/8

Bench

Five copies of
on dt. 27.8.02 may be
handed over to
counsel for both
sides

for
6/9

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